

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 2114/2015

New Delhi, this the 18thday of February, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member(J)**

1. Dr. Tarushi Gupta
Aged 24 years, Group 'B' Junior Resident (Dental)
D/o Shri Sunil Dutt Gupta
R/o 2051, Type-IV
Delhi Administration Flats
GulabiBagh, Delhi – 110007.Applicant
(By Advocate : Mr. Asish Nischal)

Versus
1. East Delhi Municipal Corporation
Through it's Commissioner
Civic Centre, Minto Road
New Delhi – 110001.

2. Director
Health Department
East Delhi Municipal Corporation
Udyog Bhawan, Patparganj Industrial Area
Delhi – 110092.

....Respondents

(By Advocates : Mrs. Kumud Ray for Ms. Sangita Rai for R-1)

ORDER (ORAL)

Ms. Nita Chowdhury:

This OA has been filed by the applicant seeking following reliefs :-

i. The respondent Corporation may kindly be directed to appoint the applicant as Dental Surgeon, on contract basis, as has been done with a similarly situated person, i.e. Dr. Swati Verma;

OR

ii. The respondent Corporation may kindly be directed to appoint the applicant as Dental Surgeon, on contract basis, till a regular incumbent joins;
iii. Pass any other Order (s) which this Hon'ble Tribunal deems fit.

2. When the matter is taken up, we find that the appointment against which the applicant has preferred this OA has already been completed and the vacancy is no longer under consideration. In view of the same, nothing remains in this OA and it is dismissed.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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